



HIGH COURT OF ORISSA, CUTTACK

NOTICE

Dated, Cuttack, this the 21st day of May, 2019

In partial modification of the earlier Notice dated 16.05.2019 regarding arrangement for Summer Vacation, 2019, it is hereby informed that the cases which are filed after 25.04.2019 and not yet taken up by the Benches will be taken up before the Vacation Benches during the Summer Vacation, 2019.

Learned Counsel are requested to file Mention Memo accordingly.

By Order of Hon'ble the Chief Justice

21/5/2019
Registrar (Judicial)

Memo No. _____ / Dated: 21.05.2019.

Copy forwarded to the:

1. Office of the Advocate General, Odisha, Cuttack
2. Secretary, Orissa High Court Bar Association,
for information

21/5/2019
Registrar (Judicial)